

have been enacted from time to time according to felt needs. With growth in the industrial and allied activities in the country, it is necessary that these laws are revised and updated in order to safeguard the interests of the workers, particularly their safety, health, welfare and remuneration due to them. This is achieved through a process of continuous consultation with the workers' and employers' organisations and State Governments, as well as, wherever feasible through tripartite meetings. Various amendments to labour laws have accordingly been carried in the recent past and these exercises are of concurrent nature.

Change in Financial year

243. SHRIMATI MONIKA DAS: Will the Minister of FINANCE be pleased to state:

(a) whether a decision to effect change in the Financial year as per the recommendation of the Jha Committee has since been taken; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The matter is under consideration in consultation with the State Governments.

Floating of Special Bond to flush out Black Money

244. DR. H. P. SHARMA:

SHRIMATI MAIMOONA
SULTAN:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have rejected the proposal, contained in a recent report on black money for floating of special bonds to flush out black money; and

(b) if so, on what grounds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) The suggestions contained in the report of National Institute of Public Finance and Policy on 'Aspects of Black Economy in India' are under active consideration of the Government.

(b) Does not arise.

Setting up of new Steel Plants during the Seventh Plan period

245. SHRI JAGADISH JANI:

SHRI ADINARAYANA REDDY:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal under Government's consideration to set up some new steel plants in the country during the Seventh Five-Year Plan period;

(b) if so, what are the details thereof;

(c) what are the names of the places identified for the setting up of new steel plants;

(d) what will be the estimated cost of each steel plant and its production capacity; and

(e) whether there is also proposal to set up a second steel plant at Daitari in Orissa; if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) No funds are likely to be available in the steel sector for making new starts during the VII Plan period.

(b) to (e) Do not arise.

Development of Non-Ferrous Metal Industry

246. SHRI JAGADISH JANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government have recently taken some steps to help the non-ferrous metal industry; and